

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.05.2022 (TUESDAY)**

**COURT –II (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 816 of 2021	Josephluis Dsouza Vs. Interocean Fincap Services Pvt. Ltd.	Arnav Narain	Priyadarshini Dewan-R1 Rakesh Tulsyan-R2 Prakhar Tandon-IRP
2.	Comp. App. (AT) (Ins) No. 856 of 2021	Anuratan Textiles Pvt. Ltd. Vs. Amaira International Pvt. Ltd.	C.S. Gupta	Sonali Joon-R1
3.	Comp. App. (AT) No. 49 of 2022	Soumen Chatterji Vs. Subhendu Kumar Paul & Ors.	Niladree Chatterjee	Sourav Gupta-R1
4.	Comp. App. (AT) No. 53 of 2022 & I.A. No. 1415 of 2022	GAV Developer Pvt. Ltd. Vs. Shubh Advisors Pvt. Ltd. & Ors.	Manish Kumar	
5.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis

**For Hearing**

6.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1 Rishav Banerjee Kanishk Kejriwal-R3 Arijit Mazumdar-R4
7.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP Vidhan Vyas-R2
8.	Comp. App. (AT) (Ins) No. 353 of 2021 & I.A. No. 558 & 561 of 2022	Vijay Kumar Singh Vs. Sandeep Kumar Bhatt & Ors.	Gautam Singhal	Sandeep Kr. Bhatt-R1 Ashish Rana-R3

9.	Comp. App. (AT) (Ins) No. 399 of 2021 & I.A. No. 1809-1810 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors.  <b>With</b>	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
10.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors.  <b>With</b>	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8
11.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2
12.	Comp. App. (AT) (Ins) No. 580 of 2021	Manoj Kumar Singh, IRP Vs. Insolvency & Bankruptcy Board of India	Arvind Kumar	Abhishek Kumar
13.	Comp. App. (AT) (Ins) No. 784 of 2021	Morgan Securities Credits Pvt. Ltd. Vs. Abhijit Guhathakurta, Resolution Professional of Videocon Group of Companies & Ors.	Abhishek Puri	Meghna Rajadhyaksha Radhika Indapurkar Bryan Pillai-R1 Surbhi Khattar-R2
14.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
15.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
16.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat-R2,4

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By order of Hon'ble Chairperson  
-sd/-  
Registrar